## Annexure-4

Name of the corporate debtor: DOSHION PRIVATE LIMITED Date of commencement of liquidation: 03<sup>rd</sup> October, 2023

List of stakeholders as on: 7th February, 2024

## List of operational creditors (Employees)

(Amount in ₹)

| S1.<br>No. | Name of                            |                      | Details of claim received |                   | D           |  |           |         | Amount of           | •  |                 |     |   |
|------------|------------------------------------|----------------------|---------------------------|-------------------|-------------|--|-----------|---------|---------------------|--|-----------------|-----|---|
| No.        | d<br>represent<br>ative, if<br>any | employee             | Date of                   | Amount<br>claimed |             | Amount of claim for the period of twelve months preceding the liquidation commencem ent date | of claim  | % share | contingent<br>claim | of any<br>mutual<br>dues,<br>that<br>may be<br>set off | rejected        |     | if any  |
| 1.         |                                    | Bhupendra<br>Trivedi | 08.11.2023                | 9,93,682.00       | 9,93,682.00 | NIL  | Unsecured | 0.01%   | NIL                 | NIL  | NIL             | NIL | NIL   |
| 2.         |                                    | Bhargav<br>Joshi     | 08.11.2023                | 2,88,211.18       | 94,573.00   | NIL  | Unsecured | 0.00%   | NIL                 | NIL  | 1,93,638.<br>18 |     | Updated Claim received as on liquidation commencemen t date. Claim amount was revised due to lack of supporting documents towards interest calculation. Net amount of Salary was confirmed by the claimant and the same |

|    |                  |            |             |             |     |           |       |     |     |                 | was duly<br>admitted.  |
|----|------------------|------------|-------------|-------------|-----|-----------|-------|-----|-----|-----------------|--|
| 3. | Rohit Desai      | 06.11.2023 | 11,90,301.0 | 9,36,326.00 | NIL | Unsecured | 0.01% | NIL | NIL | 2,53,975.<br>00 | Updated Claim received as on liquidation commencemen t date. Claim amount was revised by rectifying the nature of interest and excluding the Legal charges and confirmed by the claimant and the same was duly admitted.                   |
| 4. | Nilkanth<br>Baxi | 08.11.2023 | 3,77,182.00 | 1,24,625.00 | NIL | Unsecured | 0.00% | NIL | NIL | 2,52,557.       | Updated Claim received as on liquidation commencemen t date. Claim amount was revised due to lack of supporting documents towards interest calculation. Net amount of Salary was confirmed by the claimant and the same was duly admitted. |

| 5. |                  | 24.09.2021 |                  |              |     | Unsecured |       | NIL | NIL | NIL             | NIL | Updated claim not received as on liquidation commencemen t date, Hence claim submitted during the CIRP Period admitted. |
|----|------------------|------------|------------------|--------------|-----|-----------|-------|-----|-----|-----------------|-----|---|
| 6. | Jitesh Shah      | 24.09.2021 | 46,67,800.0<br>0 | 46,67,800.00 | NIL | Unsecured | 0.03% | NIL | NIL | NIL             | NIL | Updated claim not received as on liquidation commencemen t date, Hence claim submitted during the CIRP Period admitted. |
| 7. | Sukanya S<br>Roy | 18.11.2023 | 7,45,192.00      | 7,45,192.00  | NIL | Unsecured | 0.00% | NIL | NIL | NIL             | NIL | Claim Form E submitted beyond due date hence admitted the claim form D submitted on 24.09.2021 during the CIRP period.  |
| 8. | Pradip<br>Thorat | 08.11.2023 | 18,06,844.0<br>0 | 11,33,636.00 | NIL | Unsecured | 0.01% | NIL | NIL | 6,73,208.<br>00 | NIL | Claim of Rs. 6,37,208 not admitted as no supporting documents relating to interest charges received.                    |

| 9.  | Mansi Suril<br>Shah           | 24.12.2021 | 1,15,000.00      | 1,15,000.00 | NIL | Unsecured     | 0.00% | NIL | NIL | NIL              | NIL | Updated claim<br>not received as<br>on liquidation<br>commencemen<br>t date. Hence<br>claim<br>submitted<br>during the<br>CIRP Period<br>admitted. |
|-----|-------------------------------|------------|------------------|-------------|-----|---------------|-------|-----|-----|------------------|-----|--|
| 10. | Mohammad<br>Suaib<br>Mansoori | 06.11.2023 | 8,00,681.00      | 8,00,681.00 | NIL | Unsecured     | 0.00% | NIL | NIL | NIL              | NIL | Claim form E not submitted with clarification sought hence only admitted claim form D submitted on 17.01.2022 during the CIRP period.              |
| 11. | Ashit Doshi                   | 08.11.2023 | 44,98,200.0<br>0 | -           | NIL | Unsecure<br>d | -     | NIL | NIL | 44,98,20<br>0.00 | NIL | Rejected as the claimant is a related party of the Corporate Debtor being Suspended Board of Director of the Corporate Debtor.                     |
| 12. | Rakshit<br>Doshi              | 08.11.2023 | 37,48,500.0<br>0 | -           | NIL | Unsecure<br>d | -     | NIL | NIL | 37,48,50<br>0.00 |     | Rejected as the claimant is a related party of the Corporate Debtor being Suspended Board of Director of the                                       |

|       |   |                  |            |                    |              |     |               |       |     |     |                    | Corporate<br>Debtor   |
|-------|---|------------------|------------|--------------------|--------------|-----|---------------|-------|-----|-----|--------------------|---|
| 13.   |   | Mahesh<br>Mishra | 04.12.2023 | 88,29,704.2<br>8   | -            | NIL | Unsecure<br>d | -     | NIL | NIL | 88,29,70<br>4.28   | Rejected as claim form received on 04.12.223, after the due date of submission of claim form under Liquidation Process being 08.11.2023 |
| TOTAL | 1 | 1                |            | 2,81,47,862<br>.46 | 96,98,080.00 |     |               | 0.05% |     |     | 1,84,49,7<br>82.46 |   |